

failure in order to incorporate modifications as necessary for future vehicles. The programme of ASLV Launches will continue as per plans.

SHRI S. JAIPAL REDDY (Mahboobnagar) : May I seek a clarification ?

[Translation]

MR. SPEAKER : If you want a discussion, you may give a notice later on. A discussion cannot be held in this manner.

[English]

SHRI S. JAIPAL REDDY : Could we seek some clarifications, Sir ?

[Translation]

MR. SPEAKER : If you want a discussion, you may give a notice; it cannot be held in this manner.

12 10 hrs.

#### MATTERS UNDER RULE 377

[English]

- (i) Development of tourist places in Bihar and inclusion of the State in the tourist itinerary of V.V.I.Ps visiting India

SHRI C. P. THAKUR (Patna) : Sir, there was a suggestion to start light and sound arrangement depicting the history of ancient India at Kumhar in Bihar, the place where, after excavation, lot of material of Maurya period has been found. This was the place where the capital of Shri Ashoka the Great was situated. There were also suggestions to improve places on Buddhist circuit. Places like Ahilya *Sthan* Gautam Risni's *Ashram* and Jai Mangal *Sthan* should be developed as good tourist spots. There were suggestions also to make a road by the side of the Ganges and to develop picnic facilities on that road at Patna. It appears that so far nothing has been done in this direction. Recently, Princess of Thailand visited various places in Bihar which are important

from the point of view of Buddhist religion, but it has been learnt that Bihar is not included in the tourist itinerary for the VVIPs coming from abroad. This is possibly decided by the External Affairs Ministry in consultation with the Department of Tourism. I urge the Government to include Bihar in that list.

[Translation]

- (ii) Demand for declaring the current year a 'Co-operative year'

SHRI KRISHNA PRATAP SINGH (Maharajganj) : Mr. Speaker, Sir, I want to raise the following matter of urgent public importance under Rule 377.

Pandit Jawaharlal Nehru, a great leader of this country, had recognised co-operative movement as the basis of economic development of the country. The co-operative movement of course grew during his life time, but it got a boost during the Prime Ministership of Shrimati Indira Gandhi. To-day, this movement has proved a success. It is playing a useful role in every field of human activity in the villages as well as in cities. The work of loan disbursement in villages and 'IFFCO', the biggest factory of the country in the cities, is running in the co-operative sector and it is making profit. 42 per cent of the total sale of fertiliser is being made through the co-operative sector. The production of sugar in the co-operative sector is commendable.

A number of points in the 20 Point Programme of our young Prime Minister are linked with the co-operative movement. The Government of Bihar has declared this year to be a co-operative year and the hon. Chief Minister of Bihar is preparing schemes to strengthen all the co-operative societies.

We demand that the Government may please declare this year as a co-operative year. At the same time the co-operatives may please be brought at par with the public and the private sector.

- (iii) Need for Setting up an Atomic Power Plant at Kaiga in Karnataka

\*SHRI V. KRISHNA RAO (Chikballapur) : Sir, a few years ago, Karnataka

\*The speech was originally delivered in Kannada.